

(b) whether it is also a fact that the police did not arrive on the scene for over half an hour;

(c) whether it is also a fact that lawlessness in general is on the increase in Delhi during the recent months; and

(d) if so, the steps taken to improve the law and order situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) There was a dispute between two firms located in Connaught Circus over the fixing of sign boards in front of their business premises. On 22nd October, 1967, in the evening some miscreants are reported to have removed soda-water bottles from a nearby shop and attacked the persons who were trying to fix a sign board outside their premises. As a result, the show-room glasses of the two firms were damaged but no person was injured. Two counter-cases of rioting and one of theft for removal of soda-water bottles have been registered by the police.

(b) The incident occurred all of a sudden. Unfortunately, at the time of the incident, both the Station House Officer, Parliament Street Police Station and the concerned beat Constable were on their rounds and could not be contacted. There was, however, some regrettable delay on the part of the Control Room Van in reaching the spot. Suitable action is being taken against the persons responsible for the delay.

(c) and (d). No, Sir. It is not correct to say that lawlessness is prevailing in Delhi. According to the information available to Government, crime is well under control. The crime situation is also being reviewed by the Administration from time to time and suitable measures are taken to improve the working of the law and order machinery.

#### RECOGNITION OF UNIONS OF GOVERNMENT EMPLOYEES

\*501. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the recognition of various Government Employees Unions are being delayed because new rules have not yet been framed;

(b) if so, the reason therefor; and

(c) whether Government propose to discuss the matter with the employees organisations before finalising the rules?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). The Scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees has been started for an experimental period and the question of framing formal rules for the recognition of associations and unions of Government employees will be taken up in due course.

पश्चिम बंगाल के भारतीय सीमावर्ती जिलों में पाकिस्तानियों द्वारा किये गये अपराध

\*502. श्री लक्ष्मण लाल कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी पाकिस्तान के सशस्त्र लुटेरे, हत्यारे और डाकू पश्चिम बंगाल की सीमा पर स्थित छपरा, इस्लामपुर, गोलपोखर, चकलिया और करनाडिगडी थानों के ग्रामीणों को अत्याधिक परेशान कर रहे हैं ;

(ख) क्या यह भी सच है कि केन्द्रीय सीमा सुरक्षा दल इन गतिविधियों को रोकने के लिये कुछ कार्यवाही नहीं कर रहा है ; और

(ग) यदि हां, तो उसके क्या कारण हैं ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) :

(क) जी नहीं, श्रीमान् । किन्तु इस वर्ष चोपरा, इस्लामपुर, गोलपोखर, चकलिया और करनाडिगी थानों में भयंकर अपराधों के कुछ मामले हुये हैं जिनमें पूर्वी पाकिस्तान के अपराधियों का हाथ होने का सन्देह है ।

(ख) और (ग). जी नहीं, श्रीमान् ।  
सीमा सुरक्षा दल कड़ी सतर्कता रखता है  
और उक्त क्षेत्र में नियमित गश्त लगाई  
जाती है। बहुत से मामलों में अपराधियों को  
मार्ग में रोका गया और उनसे चोरी का  
माल बरामद किया गया।

#### MIZO HILLS

\*505. SHRI YAJNA DATT  
SHARMA :

SHRI Y. S. KUSHWAH :  
SHRI K. P. SINGH DEO :

Will the Minister of HOME AF-  
FAIRS be pleased to state :

(a) whether it is a fact that Govern-  
ment has decided to hand over Mizo  
hills to the army to stop the present  
drift created by the Mizos; and

(b) if so, when the final decision is  
likely to be taken ?

THE MINISTER OF HOME AF-  
FAIRS (SHRI Y. B. CHAVAN) : (a)  
No, Sir.

(b) Does not arise ?

KIDNAPPING OF AN A.S.I. OF ASSAM  
POLICE BY PAKISTANIS.

\*506. SHRI YASHPAL SINGH :  
Will the Minister of HOME AFFAIRS  
be pleased to state :

(a) Whether any reply from the  
Government of Pakistan on the kid-  
napping of an Assistant Sub-Inspector  
of Police of Assam Government from  
Cachar area of Goalpara District on  
the 18th November, 1967 has been re-  
ceived;

(b) if so, the details thereof; and

(c) whether the said officer has been  
released by them ?

THE MINISTER OF HOME AF-  
FAIRS (SHRI Y. B. CHAVAN) : (a)  
No, Sir.

(b) Does not arise ?

(c) No, Sir.

#### ZONAL COUNCILS

\*507. SHRI D. C. SHARMA : Will  
the Minister of HOME AFFAIRS be  
pleased to state :

(a) whether it is proposed to reactiv-  
ise the Zonal Councils; and

(b) if so, the steps taken in the  
matter ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AF-  
FAIRS (SHRI VIDYA CHARAN  
SHUKLA) : (a) and (b). The Zonal  
Councils are functioning in accordance  
with the scheme of these Councils em-  
bodied in the States Reorganisation Act,  
1956 and have been playing a useful  
role in dealing with matters of common  
interest. More frequent meetings of  
the Councils are proposed to be held.

#### SHORTAGE OF ESSENTIAL COMMODITIES IN TIRUP DIVISION

\*508. SHRI KAMESHWAR SINGH:  
Will the Minister of HOME AFFAIRS  
be pleased to state :

(a) whether Government's attention  
has been drawn towards the hardships  
faced by the civilians and peace main-  
taining forces in Tirup Division due to  
the acute shortage of essential commo-  
dities; and

(b) if so, the action taken by the  
Government in the matter ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA) :

(a) Yes, Sir. Reports were receiv-  
ed for shortage of essential articles at  
some places like Nampong, Vujaynagar,  
Changlang, Khonsa, Longdung, Pan-  
chen & Niauxa in Tirup District during  
the monsoon months. This was due to  
interruption of communication as a re-  
sult of heavy rains in NEFA.

(b) The NEFA Administration took  
prompt steps to air drop essential sup-  
plies at the places which could not be  
reached by roads. Where land com-  
munication was available, departmental